

The Oriental Insurance Company Limited
RETURN TO INVOICE-BUNDLED
ADD ON COVER TO TWO WHEELER POLICY- BUNDLED

In consideration of payment of an additional premium of Rs..... by the Insured, it is hereby agreed and declared that notwithstanding anything to the contrary contained in the Policy, the Company hereby undertakes to pay a sum determined as the difference between the Insured's Declared Value (IDV) of the insured vehicle as mentioned in the Policy and the current invoice price, upon occurrence of any Total Loss / Constructive Total Loss/Theft of entire vehicle Claim as defined in the Policy.

Additionally, the first time Registration Charges as well as Road Tax paid would also be reimbursed subject to a maximum of 10% of ex-showroom price (subject to adjustments of tax refunds if any and prorate adjustment of Road Tax/Registration charges for the period it has been used.)

For the purpose of this cover:-

1. Current Invoice Price' in case of private vehicles would mean the ex- showroom price of the insured vehicle and may include the value of similar accessories that were factory fitted or were fitted by automobile dealer at the time of purchase and their cost included in the invoice at the time of purchase. Cost of insurance premium if any, mentioned in the invoice will not form part of 'Invoice' for the purpose of this cover.
2. In such cases where, the sale of model of 'vehicle insured' has been discontinued by the manufacturer as on date of claim, the payable amount under this cover will be calculated as the difference between the Insured's Declared Value (IDV) of the insured vehicle as mentioned in the Policy and the latest available market price of the insured vehicle.

Claim under the above extension of policy is subject to the following:-

- a. The ownership/Insurance of the vehicle is in the name of the original buyer/insured of the vehicle.
- b. Claim under the Policy is otherwise payable.
- c. Non built-in accessories – electrical / non electrical / electronic including bifuel kit mentioned separately in the Invoice but not insured / mentioned in the schedule of the policy are excluded from the scope of this cover.

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